

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/616(KB)2018
IA(I.B.C)/710(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	THE PRESS TRUST OF INDIA LIMITED PTI VS AXIOM ESTATES ADVISORY SERVICES PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Snehasish Chakraborty, Adv.] For P.T.I.

Ms. Tanusree Paul, Adv.]

Ms. Noelle Banerjee, Adv.] For the Respondent No.1 to 5

Mr. Avijit Dey, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. The matter stands adjourned to **29.04.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**